## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 151 OF 2015 & IA NOs. 250 OF 2015, 55 OF 2017, 538 OF 2017

Dated: 16<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Bhartiya Nabhikiya Vidyut Nigam Ltd.

.... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sumit Goel

Ms. Sonal Gupta

Ms. Tanya Chaudhury Ms. Aishwarya Dash

Mr. Manu Bajaj

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-1

Mr. Vallinayagam Ms. Amali for R-5

Mr. K.S. Dhingra for R-17

## <u>ORDER</u>

The learned counsel, Mr. K.S. Dhingra appeared for the Respondent No. 17 has started his arguments on 10.08.2018 and continued till 16.08.2018 in this matter.

Learned counsel appearing for Respondent No.5 prays for some reasonable time to file his written submissions in the matter.

List this matter for hearing on <u>20.08.2018</u>, to enable Respondent No.5 to file his written submissions in the matter.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member